

<i>Sl. No.</i>	<i>States</i>	<i>Number of units which have complied or have taken steps for compliance</i>
7.	Tamil Nadu	914
8.	Kerala	28
9.	Karnataka	114
10.	Himachal Pradesh	34
11.	Orissa	76
12.	Maharashtra	461
13.	Rajasthan	27
14.	Punjab	48
15.	Daman & Diu	1
16.	Delhi	5
17.	Andhra Pradesh	185

[English]

### Research In Family Planning

\*98. SHRI S.M. LALJAN BASHA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total funds provided for the research component in the family planning programme during the last two years;

(b) the details of the achievements made in this regard so far;

(c) whether there is any proposal to develop a simple effective contraceptive

without recourse to surgery for the success of family planning; and

(d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIM. L. FOTEDAR): (a) to (d). The details of funds provided to the Indian Council of Medical Research (ICMR), New Delhi, the Central Drugs Research Institute (CDRI), Lucknow and the Central Council for Research in Ayurveda & Siddha, New Delhi during the last two years for carrying out basic, clinical and operational research under the Family Welfare Programme are indicated in the enclosed statement. They have completed clinical trials on various types of Cu-T, combined Oral Con-

traceptive Pills, Injectables like Net-oen and implants like Norplant etc. Further, they are undertaking research/trials on non-surgical methods of terminations of pregnancy and research is one for improving the utilisation of available technology and knowledge, basic research for contraception/reproductive biology and other related studies for improving Family Welfare Services.

A non-steroidal weekly oral contraceptive pill developed by the Central Drugs Research Institute, Lucknow has already been introduced in Delhi area. Besides, research

is being carried out on various other non-surgical contraceptive devices/methods. These include (i) Vaso-occlusive Device for blocking vas of the males (ii) Spermicidal creams (iii) Contraceptive Vaccines for males/females (iv) Quinacrine pellets for female sterilization. The Central Council for Research in Ayurveda & Siddha, New Delhi has also been conducting screening and pharmacological studies of the oral Contraceptive agents. Under this programme, studies are continuing on AYUSH AC-IV, K. Capsule, Pippalyadi Yoga and Vandhyavari (*vicca indica*).

## STATEMENT

(Rs. in lakhs)

Sl. No.	Name of the Organisation.	Funds provided during			Total
		1989-90	1990-91		
1	2	3	4	5	
1.	Indian Council of Medical Research, Newdelhi.	1000.00	588.00		1588.00
2.	Central Drug Research Institute, Lucknow.	49.99	49.00		98.99
3.	ISM Research	21.40	15.36		36.76
	Total Expenditure on Research	1071.39	652.36		1723.75

**Trade in Human Organs**

\*100. SHRIMATI GIRIJA DEVI:  
SHRIMATI GEETA MUKHER-  
JEE:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether an organised trade in human organs has been going on for some time in Leprosy Institute in Agra which is affiliated to the Indian Council of Medical Research;

(b) if so, whether any inquiry has been conducted in this regard; and

(c) if so, the outcome thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIM.L. FOTEDAR): (a) to (c). The allegations that the Central Jalma Institute of Leprosy, Agra is involved in removal of eyes and kidneys of poor and helpless leprosy patients and selling and trading these organs with a view to get money, as published in the New Delhi Edition of the *Times of India* dated 16.1.1992, have been looked into and found to be totally baseless, reckless and malacious. The Institute has neither the technical competence nor the physical infrastructure required for organ removal transplantation surgery: it can perform only curative and restorative surgery. These are also the subject matter of the Writ Petition (Civil) No. 1095 of 1991 – *Shri Sushil Kumar Verma V. Union of India and others*, which is pending before the Hon'ble Supreme Court.

[*Translation*]

**Reservation for Miraj**

\*924. SHRI SURYA NARAYAN YADAV:  
Will the Minister of RAILWAYS be pleased to state:

(a) whether reservation facility is provided to the passengers only up to Miraj in the trains running between Delhi and Goa;

(b) if so, whether passengers travelling up to Goa have to obtain reservation again at Miraj; and

(c) if so, the manner in which reservation charges for Delhi–Goa journey are obtained by Reservation Office, Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) and (b). Though reservations upto Vasco are being given at Delhi and other stations in 2702/2704 Goa Express trains to the extent of through quotas earmarked at various stations. A part of the accommodation on 2702 is available only upto Miraj.

(e) A single reservation-cum-journey ticket is issued to passengers booked from Nizamuddin to Miraj by 2702 Goa Express and Miraj to Vasco by 2704 Goa Express treating the entire journey as one journey and fares are collected as per the normal rules.

[*English*]

**Rehabilitation of Tribals Affected under Development Plans**

925. SHRI PARASRAM BHARDWAJ:  
Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the action taken for rehabilitation of tribals and other families affected under plans of the Project Tiger areas, National Parks and Sanctuaries in Madhya Pradesh and Gujarat;

(b) the amount of financial assistance provided for rehabilitation of tribals during